

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Eighth Lok Sabha)

NINTH REPORT

(Presented on 11-12-1985)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Ninth Report.

2. The Committee met on 9 December, 1985 for allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 3 and 4 set down in the List of Business for Friday, 13 December, 1985.

3. The Committee recommend allocation of time to resolutions as follows:—

(1) Resolution by Shri M. V. Chandrasekhara Murthy regarding National Defence Programme.	2 hours
(2) Resolution by Shri P. Shanmugam regarding steps for development of Pondicherry.	2 hours

Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

9 December, 1985

18 Agrahayana, 1907 (Saka)

M. THAMBI DURAI,

Chairman,

**Committee on Private Members'
Bills and Resolutions.**